

: IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:
HYDERABAD

C.P.NO. 72/1999
IN
OA.NO. 560/1999

Between

Date: 24-8-99

JV. Lakshmana Rao

Applicant

And

1. The Director General
Health Service, New Delhi.
2. The Director, Central
Government Health Service
New Delhi.
3. The Additional Dy. Director
Central Govt Health Services
KS. Bhavan, Prakash Nagar
Begumpet, Hyderabad.

Respondents:

Counsel for the applicant

R. Yogender Singh

Counsel for the Respondents:

V. Rajeshwararao
Addl. CGSC

CORAM:

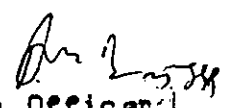
THE HON'BLE MR. JUSTICE D.H. NASIR : VICE-CHAIRMAN
THE HON'BLE MR. R. RANGARAJAN : MEMBER (ADMN)

THE TRIBUNAL MADE THE FOLLOWING ORDERS:

Heard Sri. Yogender Singh for the applicant and
Sri. V. Rajeshwararao, for the respondents.

Learned counsel for the applicant submits that
the directions issued in the OA, have been complied with.

Hence C.P. is closed.


Section Officer.